

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 39-A/2016(CA 136 of 2013) with TP 39-B/2016 (CA 170 of 2013) with TP 39-C/2016 CA 240 of 2013 with TP 39-D/2016 (CA 269 of 2013) With TP 39 of 2016 (CP 43 of 2013)

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2020**

Name of the Company:

Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section:

Section 397-398 of the Companies Act

ORDER

Learned Counsel Dr. S.K. Jain appeared for Respondent n o.1 to 4.

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Pleadings are complete but we are not able to hear him properly.

Matter to appear for further consideration on 09.11.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 8th day of September, 2020

PC

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**